

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2949

ANSWERED ON:11.12.2012

ALLOWANCES TO PARALYMPIC SPORTSPERSONS

Bishnoi Shri Kuldeep

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether certain complaints have been received by the Government regarding delay in disbursement of sanctioned allowances to sportspersons who participated during the recently held Paralympic games in London;
- (b) if so, the details thereof along with the steps/action taken by the Government thereon; and
- (c) the remedial steps taken/proposed to be taken by the Government to avoid such incidents in future?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS(SHRI JITENDRA SINGH)

(a) to (c) Madam, there were allegations of delay in reimbursement of allowances to the athletes and coaches, etc, who participated in the recently held Paralympic Games in London. The Government has taken action in the matter and all the expenses towards boarding and lodging, transportation, pocket allowances etc, as per norms, have been paid to the athletes and officials in addition to reimbursement of the cost of air passage. Also, the Paralympic Committee of India (PCI) and Sports Authority of India (SAI) have been advised to take advance action to avoid such incidents in future.